

D-1203/20

AA

On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of
Hon'ble High Court of Kerala.

Separate cause list for 16.07.2020

| | Civil cases | Advocates |
|---|----------------|--|
| 1 | OS.340/2012 | Adv.K.K.Prasad — Adv.Vinod Kumar Chambalon |
| | Criminal Cases | Advocates |
| 1 | SC.856/2012 | Adv.K.A.Philip -- Adv.P.V.Dinesh Babu & Addl. Govt. Pleader |

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1202/20


On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of
Hon'ble High Court of Kerala.

Separate cause list for 17.07.2020

| | Civil cases | Advocates |
|-----|----------------|---|
| 1 | AS.1/2015 | Adv.V.M.Saresh Kumar -- Adv.C.P.Raveendran |
| 2 | AS.145/2012 | Adv.G.K.Gopakumar -- Addl. Govt. Pleader |
| | Criminal Cases | Advocates |
| 1 | SC.329/2019 | Addl. Govt. Pleader -- |
| 2 | SC.31/2020 | Addl. Govt. Pleader -- |
| NIL | | |

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201/20

On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of

Hon'ble High Court of Kerala.

Separate cause list for 13.07.2020

| | Civil cases | Advocates |
|---|-------------------------------|--|
| 1 | OS.241/2006 | Adv.G.K.Gopakumar -- Adv.C.P.Raveendran |
| 2 | OS.8/2018 | Adv.C.V.Abdul Latheef -- Adv.V.P.Ali & U.Geetha |
| 3 | IA.3812/2010 in OS.8/2003 | Adv.Haridas Taikkandy -- Adv.P.U.Shylajan |
| 4 | IA.923/2018 in OS.127/1992 | Adv.O.G.Premarajan -- Adv.K.Gopakumar |
| 5 | EP.8/2020 | Adv.Dennis Thomas -- |
| | Criminal Cases | Advocates |
| 1 | SC.199/2009 | Adv.K.Ajith Kumar -- Addl. Govt. Pleader |
| 2 | SC.397/2012 | Adv.K.Viswan -- Addl. Govt. Pleader |
| 3 | SC.819/2012 | Adv.K.Viswan -- Addl. Govt. Pleader |

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1200/20

On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of

Hon'ble High Court of Kerala.

Separate cause list for 14.07.2020

| | Civil cases | Advocates |
|---|-----------------------|---|
| 1 | AS48/2014 | Adv.N.Premarajan -- Adv.K.V.Pavithran |
| 2 | CMA.10/2019 | Adv. Rajesh.V.Nair -- |
| 3 | CMA.11/2019 | Adv. Rajesh.V.Nair -- |
| 4 | LAR.252/2011 | Adv.S.J.Abraham -- Addl. Govt. Pleader |
| 5 | LAR.3/2019 | Adv.K.L.Abdul Salam -- Addl. Govt. Pleader |
| 6 | LAR.4/2019 | Adv.K.L.Abdul Salam -- Addl. Govt. Pleader |
| | Criminal Cases | Advocates |
| 1 | SC.500/2012 | Adv.N.R.Shanavas -- Addl. Govt. Pleader |

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19/20.

On the basis of OM No. D1-3/27275/2020 Dated 15-052020 of
Hon'ble High Court of Kerala.

Separate cause list for 15.07.2020

| | Civil cases | Advocates |
|---|--|---|
| 1 | Cheque Appl. No.25/2020 in LAR.13/2015 | Adv.K.Rajeshan -- Addl. Govt. Pleader |
| 2 | Cheque Appl. No.26/2020 in LAR.14/2015 | Adv.K.Rajeshan -- Addl. Govt. Pleader |
| 3 | LAR.108/2014 | Adv.Dennis Thomas -- Addl. Govt. Pleader |
| | Criminal Cases | Advocates |
| 1 | SC.248/2012 | Adv.A.T.Prajil -- Addl. Govt. Pleader |

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